(c) if so, the details thereof indicating the service charges paid for the import by private parties?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) NTPC has imported 6.30 million metric tonnes during 2009-10 and 9.64 million metric tonnes during 2010-11 (from 01.04.2010 to 25.2.2011).

(b) NTPC has imported coal through Central Public Sector Undertakings namely M/s State Trading Corporation and M/s Minerals and Mining Trading Corporation.

(c) Does not arise in view of (b) above.

Grid discipline in northern and western grids

†1216. MISS ANUSUIYA UIKEY: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that western grid has been merged with northern grid and if so, when and the reasons therefor;

(b) what is grid discipline;

(c) whether grid discipline is being followed by western and northern grids and if not, the names of grids which have violated it and by when alongwith the details of the loss incurred due to it; and

(d) whether Government is considering or would consider to make more stringent rules to follow grid discipline?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Western and Northern Regional Grids were connected in synchronous mode of operation through 765kV Gwalior - Agra Ckt - I (operated at 400 kV) on 30-03-2007 to facilitate inter-regional transfer of power and enhanced grid stability.

(b) The power system is required to be operated in a secure manner and the critical system parameters like frequency, voltage are to be maintained within the band specified in the Indian Electricity Grid Code (IEGC). As per the IEGC, system frequency is to be maintained within the band of 49.5-50.2 Hz and 400 kV and 220 kV voltage in the band of 380-420 kV and 198-245 kV respectively. Accordingly, regional entities have to follow drawl schedules finalized in advance and deviations from schedules (Unscheduled Interchange) are settled as per regulations formed by Central Electricity Regulatory Commission (CERC). The States may at their discretion deviate from the drawl schedule as long as such deviations do not cause system parameters to deteriorate beyond permissible limits

[†]Original notice of the question was received in Hindi.

and/or do not lead to unacceptable line loadings. The regional entities are required to take necessary action to maintain frequency, line loading and voltage within limits.

(c) The discipline is generally being followed by constituents of Western and Northern Grids. Further, grid discipline is steadily improving, particularly after the new Indian Electricity Grid Code which has been notified by CERC w.e.f. May 3, 2010. In case of violation, CERC initiates proceedings against entities violating grid discipline based on petitions filed by Regional Load Despatch Centres or *suo-moto*.

(d) CERC has amended the grid code in April - 2010, and Unscheduled Interchanges (UI) regulation has been amended in June-2010 to enforce better grid discipline.

Monitoring of power capacity addition programme

1217. SHRI ISHWAR SINGH: Will the Minister of POWER be pleased to state:

(a) whether Government has put in place a special monitoring mechanism to see that country's power capacity addition programme proceeds smoothly;

(b) if so, the details thereof; and

(c) the total power capacity added during the last five years and to what extent the demand of power meets the generation capacity?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) Ministry of Power has instituted a strong and robust monitoring mechanism to ensure that the Eleventh Plan capacity addition targets are met. Monitoring of power projects are carried-out at different levels *i.e.* by the Central Electricity Authority, by the Ministry of Power through the Power Project Monitoring Panel (PPMP) and the Advisory Group. The Eleventh Plan capacity addition programme is also monitored by the Planning Commission and the Cabinet Secretariat.

Year	Cap. Added	Power Supply Position					
	(MW)	Energy	Energy	Surplus/	Peak	Peak Met	Surplus/
		Require-	Availa-	Deficit	Demand	(MW)	Deficit
		ment	bility	(%)	(MW)		(%)
		(MU)	(MU)				
1	2	3	4	5	6	7	8
2005-06	3568.8	631757	578819	-8.4	93255	81792	-12.3

(c) The total power generation capacity added and the corresponding power supply position during the last five years and the current year are as under: